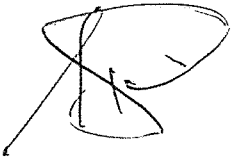
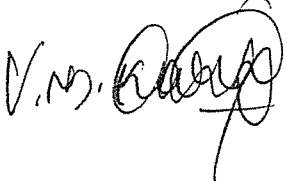


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/426/2018
PETITION NUMBER : CP/774/IB/2018
NAME OF THE PETITIONER(S) : International asset reconstruction com Pvt ltd
India Growth Fund
NAME OF THE RESPONDENT(S) : Paramount Mills pvt ltd
INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD
UNDER SECTION : 7 rule 4
Rule 11

S.No.	Name (in Capital)	Represented by	Signature
	V. V. SIVAKUMAR for DVA ASSOCIATES	for IARC (Financial Creditor)	
	V.M. Kauthik for Ramalingam & Associates	Conced. for Intervenor	

(13)

[MA/426/2018 IN CP/774/IB/2018]

ORDER

List this matter on **10.10.2018**.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr